THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OP DEFENCE (SHRI K. RAGHURAMAIAH): (a) and (b) A proposal to establish a new aircraft factory is under consideration. It is too early to give details of the steps proposed to be taken to establish the factory.

Oral Answers

SHRI BAIRAGI DWIBEDY: May ] know whether some Government officers were sent from here to Orissa to find out and locate the place where this factory could be located?

SHRI K. RAGHURAMAIAH: Yes, Sir. Actually, there will be two units one for manufacturing engines and the other for manufacturing airframes. It is in relation to the unit dealing with engines that some officers were deputed. They did go theie.

SHRI BAIRAGI DWIBEDY: May I know their findings?

SHRI K. RAGHURAMAIAH: A site has been found to be suitable for this purpose but the matter is under detailed correspondence with the Government of Orissa.

SHRI BAIRAGI DWIBEDY: May I know with whose collaboration this unit is going *to* be set up?

SHRI K. RAGHURAMAIAH: This relates to the manufacture of MIGs.

•301. [The questioner (.Shri Mahabir Dass) was absent. For answer, vide cols. 1753-54 infra.]

## FOOD PRODUCTION IN HIMACHAL PRADESH

- •302. SHRI SHIVA NAND RAMAUL: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that an Adviser of the Planning Commission has, in a report submitted to the Government, expressed great doubts in the accuracy of the claims made by the Himachal Pradesh Administration

in registering a big increase in food production in 1959-60; and

(b) if so, whether the Government will place a copy of the said report on the Table of the House?

THE DEPUTY MINISTER IN THK MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) and (b) No references of the type mentioned in the Question have been made in the Tour Note of the Adviser.

SHRI N. SRI RAMA REDDY: Apart from this note, is there any information at the disposal of the Planning Ministry to the effect that this production was boosted up very much in the State?

SHRI C. R. PATTABHI RAMAN: No, Sir.

ALLEGATIONS AGAINST AN OFFICIAL OF NEFA

- •303. SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:
- (a) whether a senior official of the North Eastern Frontier Agency was Involved in a case of violation of Foreign Exchange Rules in regard to financing the trip of Mr. Phizo's relative to Europe; and
- (b) if so, what action has been taken against the said official?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DTNESH SINGH): (a) Yes.

- (b) The adjudication proceedings against the officer were completed on the 30th December, 1961, and a penalty of R3. 1,750 was imposed on him.
- SHRI A. D. MANI: Sir, I would like the hon. Minister to give more details about the case under (a).

The hon. Minister replied \*yes' to part (a) of the question which means that there was a case. What were the details of the case?